

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1773

ANSWERED ON:04.12.2012

FAKE CURRENCIES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several instances of smuggling of fake currencies from neighbouring countries including Bangladesh have been reported;
- (b) if so, the quantum of fake currencies seized at international borders during each of the last three years and the current year, border-wise;
- (c) whether the Government has discussed the said issues at the international level and bilateral fora including Bangladesh;
- (d) if so, the details and the outcome thereof; and
- (e) the steps taken by the Government to check smuggling of fake currencies at the borders and their circulation within the country including making the common man aware of this menace?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The details of cases of smuggling of Fake Indian Currency Notes

(FICN) along the international borders of the country during the last three years and the current year, border-wise are as under:-

Fake Indian Currency Notes (FICN) Seized

Year Indo-Bangladesh Border Indo-Pakistan Border Indo-Nepal Border Indo-Bhutan Border Indo-Myanmar Border Indo-China Border

2009	2843390	6423500	Nil	Nil	716700	Nil
2010	3226900	13783500	Nil	Nil	11900	Nil
2011	4486300	4445500	Nil	Nil	7000	Nil
2012						

(Till date) 5599800 462100 Nil Nil 158000 Nil

(c)&(d): The issue of smuggling of Fake Indian Currency Notes (FICN) from Bangladesh to India is regularly discussed with Bangladesh at various fora including Home Minister, Home Secretary, Director General(DG),Border Security Force (BSF), Director General (DG), Border Guarding Bangladesh (BGB) Level Talks, Joint Working Group (JWG) meeting, Inspectors General (IG), BSF-DDG, BGB Level meeting and Sector Commander level meetings.

(e): The following steps have been taken by the Government to check the smuggling of FICN from across the border:-

The BSF have identified vulnerable BOPs along Indo-Bangladesh border. These BOPs has been strengthened by deploying additional man power, Special Surveillance Equipments, vehicles and other infrastructure support.

Suspected routes have been identified and Special Surveillance are kept.

Actionable information is shared with sister agencies and joint operations are carried out against FICN racketeers in border areas.

Regular meetings with villagers/locals are held and made them aware about ill effects of FICN.

Effective domination of the borders by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the International Border.

The Riverine segments of International Border are patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of BSF water wings.

Introduction of Force Multipliers and Hi-Tech surveillance equipments such as Long Range Reconnaissance & Observation System (LORROS), Battle Field Surveillance Radars(BSFR), Hand Held Thermal Imager(HHTI), Night Vision Device/Goggles(NVDs/NVGs) etc. Constant efforts are being made to procure the latest surveillance equipments for further enhancing the border domination.

Constant efforts are made to procure the latest surveillance equipments fully equipped with day and night vision devices for further enhancing the border domination.

Two additional Battalions have been deployed on Jammu IB for effective domination of the international borders.